

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO:10, SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE C M JOSHI

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTERS PERTAIN TO KALABURAGI BENCH			
<u>ORDERS -1ST TIME MATTERS</u>			
1	CRL.P 201151/2024	(438(Cr.PC)/482(BNSS), PRAKASH YELI)	COPY SERVED ON STATE
	A/W OFFICE NOTE REG:MEMO FOR PRODUCTION OF ORDER SHEET FILED BY THE ADVOCATE FOR PETITIONER. (CIRCULAR NO.R(J) 24/2024 DATED 07.02.2024)		
<u>ORDERS</u>			
2	CRL.A 200221/2024	(U/S 14 (A),) RAVI BHEEMSINGH CHAWAN	HCGP FOR R1 R2 - SERVED
	A/W OFFICE NOTE (MEMO A/W CHARGESHEET K/B) (DATE) <u>Connected With</u>		
2.1	CRL.A 200181/2024	(U/S 14 (A),) PRAKASH JADHAV	COPY SERVED ON STATE
	A/W OFFICE NOTE (CIRCULAR NO.R(J) 24/2024 DATED 07.02.2024)		
3	CRL.P 200523/2024	(439(Cr.PC)/483(BNSS), R S LAGALI)	HCGP
	A/W OFFICE NOTE (CIRCULAR NO. R(J)17/2019 DATED 12.06.2019 & THE SAME IS PLACE BELOW (DATE)		

COURT HALL NO :6

4 CRL.P (482(Cr.PC)/528(BNSS), GANESH NAIK
200598/2024) AND SHANTANU PRADEEP HCGP FOR R1
KUMAR

A/W OFFICE NOTE
REG:AWAITING
SERVICE REPORT
IN R/O R2.
(DATE)

5 CRL.P (439(Cr.PC)/483(BNSS), GANESH NAIK
200977/2024) HCGP FOR R1
R2 - SERVED

A/W OFFICE NOTE
(CIRCULAR
No.R(J)17/2019
DATED 12.06.2019
)
(DATE)

6 CRL.P (438(Cr.PC)/482(BNSS), S S MAMADAPUR
201030/2024) K.M.GHATE FOR (NOC HCGP SERVED
OBTAINED)

A/W OFFICE NOTE
REG:MEMO FOR
PRODUCTION OF
COPY OF ORDER IN
CRL.P
200857/2024 K/B.

ADMISSION

7 CRL.P (482(Cr.PC)/528(BNSS), MAHANTESH PATIL
201826/2023) AND PUNITH MARKAL HCGP

A/W OFFICE NOTE.
(CIRCULAR
NO.R(J)169/2022
DTD 21.09.2022)
(DATE)

8 CRL.P (482(Cr.PC)/528(BNSS), KADLOOR
200409/2024) SATYANARAYANACHARYA HCGP
AND VADIRAJ KADLOOR

A/W OFFICE NOTE
(CIRCULAR
NO.R(J)/169/2022
DTD 21.09.2022)
(DATE)

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